

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 17TH DAY OF SEPTEMBER, 2003

Original Application No. 876 of 2002

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.D.R.TIWARI, MEMBER(A)

Raja Ram Ahirwar, S/o Late  
Bare Lal Ahirwar, Resident  
of village and post Harchandpur  
district Jalaun

.. Applicant

(By Adv: Shri J.N.Singh)

Versus

1. Union of India through  
Secretary, Ministry of  
Communication, Deptt. of Posts  
New Delhi.
2. Senior Supdt. of Post Offices  
Jhansi division, Jhansi.
3. Chief Post Master General  
U.P.Circle, Lucknow.
4. Shri Ram Darshan Dixit  
posted as Extra Departmental Branch  
Post Master, Mainupur(Kalpi)  
Orai.

.. Respondents

(By Adv: Shri R.C.Joshi)

O R D E R(Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

By this OA u/s 19 of A.T.Act 1985 applicant has challenged the order dated 25.1.2002 (Annexure 2) by which respondent no.4 was taken back on duty and applicant was disengaged from the post of EDBPM, Mainupur (Kalpi), district Orai. As the applicant was engaged only in place of incumbent who was put off duty, *he is*

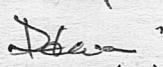
..p2

:: 2 ::

not a regularly selected candidate and when the permanent  
incumbent was taken back on duty he has <sup>been</sup> rightly  
disengaged. We do not find any error in the ~~order~~.

The OA has no merit and is accordingly dismissed.

No order as to costs.

  
MEMBER(A)

  
VICE CHAIRMAN

Dated: 17.9.2003

Uv/